

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 23 of 2021	Hira International Ltd. Vs. Girdharilal Sugar and Allied Industries Ltd.	Deepali Garhewal	
2.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G.Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	
3.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator	Abhimanyu Jhamba	
4.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber,R-1 Brijendra Mishra, IRP
6.	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	Mithun Shashank
7.	Comp. App. (AT) (Ins) No. 804 of 2020	Kaustuv Ray Vs. State Bank of India & Anr.	Sreenita Ghoshdastidar	P. V. Dinesh-R1 Aman Varma-R2

8.	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar
9.	Comp. App. (AT) (Ins) No. 847 of 2020	Sunil ParmanandKewalramani Vs. Kestrel Import & Export Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
10.	Comp. App. (AT) (Ins) No. 848 of 2020	ParmanandKewalramani Vs. Modlite Holdings Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
11.	Comp. App. (AT) (Ins) No. 853 of 2020	Sunil ParmanandKewalramani& Ors. Vs. Urban Sanctuaries Developers Pvt. Ltd With	PurtiMarwaha	Henna George
12.	Comp. App. (AT) (Ins) No. 1016 of 2020	Kestrel Import & Export Pvt. Ltd. Vs. Sunil Parmanand Kewalramani With	Pratik Tripathi	
13.	Comp. App. (AT) (Ins) No. 1018 of 2020	Urban Sancturies Developers Pvt. Ltd. Vs. Sunil Parmanand Kewalramani & Ors. With	P.S. Tripathi	
14.	Comp. App. (AT) (Ins) No. 1019 of 2020	Modlite Holdings Pvt. Ltd. Vs. Parmanand Kewalramani With	P.S. Tripathi	
15.	Comp. App. (AT) (Ins) No. 1064 of 2020	Orator Marketing Pvt. Ltd. Vs. Santex Desinz Pvt. Ltd.	Lzafeer Ahmad	Anirudh
16.	Comp. App. (AT) (Ins) No. 1020 of 2020	Solutions Business Centre LLP Vs. Renu Kumar & Ors.	Piyush Sachdev	
17.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional For Digjam Ltd. & Ors.	Akshay Sharma	

18.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	
19.	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	

For Hearing

20.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.	Mihir Lakhi	Varsha Banerjee
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02:00 PM

For Hearing

21.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
22.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. With	Aaditya Pande	Abhishek Anand
23.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
24.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
25.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4

26.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5
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Note: The Court will rise at 03:00 PM

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**